## **High Court of Judicature at Allahabad**

## **NOTICE**

In continuation to earlier notice dated 01.06.2013 in the matter of preparation of Rolls of Advocates [Part - A] at Allahabad, learned Advocates are hereby informed that the date for receiving the applications is extended upto **July, 24, 2013.** 

Learned Advocates may submit applications in the counters earmarked for the purpose at Centralised Fresh Filing Centre upto **July**, **24**, **2013 4.00 p.m**.

No further opportunity shall be given for the purpose in the year 2013.

**Registrar General** 17.07.2013